

[28 April, 2000]

RAJYA SABHA

Privatisation of Higher Education

†*486. SHRI RAMA SHANKER KAUSHIK:

PROF. RAM GOPAL YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the Economic Survey presented by the Finance Minister on the 28th February, 2000 a recommendation has been made to privatise higher education, if so, whether Government are considering to privatise the higher education;

(b) if so, what would be Government's decision in the matter and by when it would be taken; and

(c) from which date Government's decision in this regard would be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) No, Sir. There is no specific mention in the Economic Survey 1999-2000 about privatisation of higher education. Economic Survey, however, mentions that the Government will gradually increase the governmental and non-governmental spending on Education upto 6% of GDP.

The Government had introduced the Private Universities (Establishment & Regulation) Bill, 1995 in Rajya Sabha to provide for establishment and incorporation of self-financing Universities. Further appropriate action for enactment of the pending legislation will be taken in due course. No time-limit can be specified at this stage.

Appointment of Accused Medical Superintendent

*487. SHRIMATI JAYAPRADA NAHATA:

SHRIAMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the norms prescribed for appointment as Medical Superintendent of AIIMS; and

†Original Notice of the Question was received in Hindi.